

No. 6 on the 1st August, 1960 and state the progress since made in the establishment of Corporations for small-scale industries in the remaining States?

The Minister of Industry (Shri Manubhai Shah): The remaining State Governments have not yet finalised their schemes for setting up of Corporations for Small Scale Industries. They have been requested to expedite the finalisation of their schemes.

Citizenship Rights for Tibetans

301. Shri Hem Raj: Will the Prime Minister be pleased to state:

(a) the number of properties purchased by Tibetans in Punjab during 1960 and the value thereof; and

(b) whether those Tibetans have obtained the citizenship rights in India?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) No immovable property has been purchased by any Tibetan in the Punjab during 1960.

(b) No Tibetan refugee has been granted Indian citizenship so far.

Leather Industry

302. Shrimati Ila Palchoudhuri: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a proposal to set up functional industrial estates in India for the development of leather industry in the country is under the consideration of the Government of India;

(b) if so, the details thereof; and

(c) the nature of progress made in connection therewith?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). On the recommendation of the Panel for Leather and Leather Goods Industries, it has been proposed to the Governments of U.P. and Madras to set up, one industrial estate each at Agra and

Madras exclusively for the manufacture of leather goods including footwear during the first year of the Third Plan. The scheme for this Industrial Estate at Madras is being formulated by the State Government and the land required for it will be acquired during the current financial year. The details of the scheme of the Industrial Estate at Agra are awaited from the U.P. Government.

Barter Deals

303. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether barter deals are allowed between private parties in India and abroad; and

(b) if so, whether they are routed through the State Trading Corporation?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir, in approved cases.

(b) Yes, Sir.

अल्पमूनीयम का कारखाना

३०४. श्री मोहन स्वरूप : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नैनी (इलाहाबाद के निकट) में रूस के सहयोग से एक अल्पमूनीयम का कारखाना स्थापित किया जा रहा है;

(ख) यदि हां, तो यह कारखाना संभवतः कब तक स्थापित हो जायेगा और उस पर अनुमानतः कितना व्यय होगा; और

(ग) इस संबंध में रूस से सहायता के तौर पर कितनी राशि प्राप्त होने की आशा है;

उद्योग मंत्री (श्री मनभाई शाह) :
(क) जी नहीं ।

(ख) तथा (ग). प्रश्न ही नहीं उठते ।